

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).340/2024

A. SHANKAR @ SAVUKKU SHANKAR

Petitioner(s)

VERSUS

STATE OF TAMIL NADU & ORS.

Respondent(s)

(FOR ADMISSION and IA No.179219/2024-EXEMPTION FROM FILING O.T. and IA No.179221/2024-EXEMPTION FROM FILING THE COPY OF F.I.R. and IA No.179226/2024-APPROPRIATE ORDERS/DIRECTIONS and IA No.179228/2024-APPROPRIATE ORDERS/DIRECTIONS)

Date : 14-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Balaji Srinivasan, AOR
Mr. K Gowtham Kumar, Adv.
Ms. Harsha Tripathi, Adv.
Mr. Balamurugan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice, returnable on 23 August 2024.
- 2 Pending further orders, there shall be a stay of further proceedings against the petitioners in connection with the following FIRs:
 - (i) Crime No. 21/2024 dated 03.05.2024 at PS: CCD-III, Trichy City;
 - (ii) Crime No. 12/2024 dated 04.05.2024 at PS: Madurai Cyber Crime;
 - (iii) Crime No. 22/2024 dated 06.05.2024 at PS: Dindugal Cyber Crime;

- (iv) Crime No. 22/2024 dated 06.05.2024 at PS: Villupuram Cyber Crime;
- (v) Crime No. 15/2024 dated 06.05.2024 at PS: Ranipet CCW;
- (vi) Crime No. 25/2024 dated 06.05.2024 at PS: CCD-III, Trichy City;
- (vii) Crime No. 03/2024 dated 06.05.2024 at PS: Perambalur Cyber Crime;
- (viii) Crime No. 18/2024 dated 06.05.2024 at PS: Sivagangai District Cyber Crime;
- (ix) Crime No. 245/2024 dated 06.05.2024 at PS: Selaiyur Police Station, Tambram;
- (x) Crime No. 06/2024 dated 06.05.2024 at PS: Salem City Cyber;
- (xi) Crime No. 155/2024 dated 07.05.2024 at PS: CCD-I, Chennai;
- (xii) Crime No. 02/2024 dated 07.05.2024 at PS: Nagapattinam District Cyber Crime;
- (xiii) Crime No. 07/2024 dated 07.05.2024 at PS: Nilagiri District Cyber Crime;
- (xiv) Crime No. 10/2024 dated 16.05.2024 at PS: Trichy AWPS Cantonment;
- (xv) Crime No. 13/2024 at PS: Kanniyakumari Dist., AWPS Marthandam; and
- (xvi) Crime No. 64/2024 at PS: Tirunelveli Cyber Crime.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR